

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-512

(IB)-160(PB)/2017

IA/6456/2023, IA/6463/2023, Contempt Petition-45/2023, IA/1767/2023,
IA/3650/2021, IA/2480/2022, IA/4471/2021, IA/2489/2020, CA/61/2019,
CA/2370/2019, IA/3494/2021, Appeal-05/2021

IN THE MATTER OF:

M/s. LEVCON Valves Pvt. Ltd.

....Applicant

Vs.

M/s. Energo Engineering Projects Ltd.

.....Respondent

SECTION

U/s 10 IBC in Liq.

Order delivered on 16.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Re-notified to **14.05.2024.**

**Sd/-
(Court Officer)**